

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NOs. 550 & 551 OF 2016 IN
DFR NO. 3056 OF 2016 &
IA NO. 722 OF 2016**

Dated: 19th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

In the matter of:

Shri Rama Shankar Awasthi & Anr.

..... Appellant(s)

Vs

Uttar Pradesh Electricity Regulatory Commission & Ors.

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sanjeev Kapoor
Ms. Divya Chaturvedi
Ms. Arunima Kedia for R-2

Mr. Sanjay Sen, Sr. Adv.
Mr. Aditya Shankar
Ms. Mandakini Ghosh for R-3

ORDER

Learned counsel for the Appellant seeks a week's time to file reply to I.A. No. 722 of 2016. He may file the same on or before 24.12.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 03.01.2017 after serving copy on the other side.

List the matter on **12.01.2017.**

(I.J. Kapoor)
Technical Member
ts/vt

(Justice Ranjana P. Desai)
Chairperson